

(c) and (d) A departmental enquiry with regard to sale of land has been initiated and is underway.

(e) does not arise in view of above.

**Impact of recession on handloom sector**

2153. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of TEXTILES be pleased to state:

(a) whether any study has been conducted to ascertain the negative impact of recession in the handloom sector;

(b) if so, the details thereof;

(c) whether Government has announced any package for handloom weavers; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) and (d) Information on and assessment of the impact of the economic development on the handloom sector is being obtained through the field officers of the State Governments and of Development Commissioner Handlooms, and the monitoring mechanisms of schemes.

(c) and (d) The Government of India approved two packages in November/December 2011 for the handloom weavers of the Country. The first package is for loan waiver of overdue loans and interest of handloom cooperative societies and individual weavers as on 31st March 2010. Under this Financial Package, provisions have been made for handloom cooperative societies and individual handloom weavers to obtain fresh loans after by waiver with interest subsidy of 3% for a period of 3 years and with credit guarantee. NABARD is the implementing agency of the financial package for loan waiver. 21 State Governments have signed MoU towards effecting legal and institutional reforms and providing state share and have made budgetary provision in their State budget towards State share amounting to Rs. 349.03 crore. Out of 43 Apex and 15765 functional primary societies, NABARD has completed special audit of 19 Apex and 5451 primary societies. Loan waiver and recapitalization amount assessed by special audit so far is Rs. 132.27 crore for Apex and Rs. 25.88 crore for primary cooperative societies. In addition, various SIMRCs have also assessed a sum of Rs. 72.18 crore for 38805 individual weavers and 2,399 Self Help Group. NABARD has sanctioned a sum of Rs. 220.68 crore for loan waiver,

out of which Rs. 147.70 crore has been released by NABARD as loan waiver and recapitalization.

The second package is a Comprehensive package to provide cheap credit and subsidized yarn to all other handloom weavers and their cooperative societies. For easy credit availability to handloom weavers, the Government is providing Margin money assistance @ Rs. 4200 per weaver to individual weavers, their self help groups and joint liability groups, interest subvention of 3% per annum for 3 years and credit guarantee also for 3 years by the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE). Till 30th November, 2012, 13,772 WCC have been issued, loan amounting to Rs. 49.15 Crore have been sanctioned and Rs. 22.8 crore has been disbursed. The Government will pay the required guarantee fee and annual services fee. For yarn at reasonable prices, the Government has approved 10% price subsidy on silk and cotton hank yarn. Under 10% price subsidy, till 30th November 2012 1,03,626 yarn pass book have been issued and yarn valuing Rs. 149.3 crore has been supplied. The Government has also enhanced the freight reimbursement under Mill Gate Price Scheme for transportation of different types of yarn used by the handloom sector in order to offset the increase in fuel cost, in order to ensure availability of subsidized yarn in the handloom clusters in far flung areas of the country.

**Programme for development/upgradation of textiles workers**

2154. SHRI Y.S. CHOWDARY: Will the Minister of TEXTILES be pleased to state:

- (a) the State-wise details of funds allocated for various programmes for development/upgradation of textile workers during the last three years;
- (b) the details of targets fixed/achieved during the last three years; and
- (c) whether Government is satisfied with the targets achieved so far.

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) to (c) Government is implementing various schemes for the development/upgradation of textile workers viz. (i) Group Insurance Scheme to the powerloom workers (ii) Group Workshed Scheme (iii) Textile Workers Rehabilitation Fund Scheme (TWRFS) (iv) Integrated Skill Development Scheme (ISDS).

The funds released state-wise, scheme-wise under Group Workshed Scheme, Textile Workers Rehabilitation Fund Scheme during the last three years are given in